

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA No-913/2020
MA No-1130/2020**



New Delhi, this the 22nd day of July, 2020

**Hon'ble Sh. A.K. Bishnoi, Member(A)
Hon'ble Sh. R.N. Singh, Member(J)**

Hardeep Rana
 Aged about 32 years
 S/o Sh. Daya Kishan,
 R/o A-47, Police Quarters Janak Puri,
 District Centre Janak Puri, Delhi- 110058
 Mob No. 9999519953, 8920085413
 Post: Physical Education Teacher
 Post Code: 90/17
 Group – B

... Applicant

(through Sh. Anuj Aggarwal)

Versus

1. Delhi Subordinate Services Selection Board (DSSSB),
 Through its Chairman,
 Govt. of NCT of Delhi,
 FC-18, Institutional Area,
 Karkardooma, Delhi-110092
 Email: dsssb-secy@nic.in
2. The Directorate of Education
 Govt. of NCT of Delhi
 Through the Director of Education
 Old Secretariat Building,
 Civil Lines, Delhi-110054
 Email: diredu@nic.in, diredu@hub.nic.in

... Respondents

(through Ms. Esha Mazumdar)

ORDER(ORAL)

Hon'ble Sh. R.N. Singh, Member(J)



After arguing for some time, the learned counsel for the applicant seeks permission to withdraw the OA with liberty to the applicant to agitate his grievance, if any, at an appropriate stage in accordance with law.

2. Permission is granted. OA stands dismissed as withdrawn with liberty as aforesaid. No costs.

**(R.N. Singh)
Member(J)**

**(A.K. Bishnoi)
Member(A)**

ravi/ns/akshaya